

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 23.01.2017
Court No. : 3
Item No. : 19

INTERLOCUTORY APPLICATION NOS. 1-2
(Application for Condonation of Delay in filing the Special Leave Petition)
IN
PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. CC... 1506 OF 2017
WITH PRAYER FOR INTERIM RELIEF

SMT. NASEEMA KHAN

...PETITIONER(s)

VERSUS

SHAFIQR RAHMAN

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above-mentioned has been filed against the Judgment and Order dated 27.04.2010 and 23.09.2016 passed by the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in Writ Petition No. 349 (M/S) of 2007 and Review Petition No. 329 of 2010 respectively.

It is submitted that Special Leave Petition filed against order dated 23.09.2016 is within time and there is a delay of 2342 days in Special Leave Petition filed against order dated 27.04.2010 and counsel has filed an applications for condonation of delay to condone the said delay.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 20th day of January, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. Shakil Ahmad Syed, Advocate.

ASSISTANT REGISTRAR